

(2024) 02 MAN CK 0029

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 859 Of 2023

Ningthoujam Dishanta Singh &
Ors.

APPELLANT

Vs

State Of Manipur & Anr.

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Sh. Athoi Singh, L. Monomala

Final Decision: Disposed Of

Judgement